## Ambiguities in circular of Railway Board

1591. SHRI SURENDRA SINGH NAGAR: SHRI SANJAY RAUT:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether there are ambiguities in Railway Board's Commercial Circular No. 22/2017, if so, the details thereof;
- (b) whether representations, letters, objections have been received from Zonal Railways against the Circular, if so, the details thereof; and
- (c) whether suggestions have also been received by the Ministry for withdrawal of the Circular No. 22/2017 but not considered in spite of the ambiguities, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN): (a) No. Sir.

- (b) Some letters have been received from Zonal Railways in respect of Railway Board's Commercial Circular No. 22/2017 seeking clarifications regarding tenure of unit to be renewed and fixation of license fee on renewal of such units etc. Queries received from Zonal Railways have been examined and a clarification has been issued on 30.06.2017. Further, as Ministry of Railways (Railway Board) is a policy making body, Zonal Railways seek clarifications from the Ministry for implementation of such policy guidelines.
- (c) Representations/suggestions from Akhil Bhartiya Railway Khan-Pan Licensees Welfare Association have been received against Railway Board's Commercial Circular No. 22/2017. The Akhil Bhartiya Railway Khan-Pan Licensees Welfare Association has raised its objections and has demanded modification of the above Commercial Circular, which has been issued pursuant to judgement delivered by Hon'ble Supreme Court on 29.01.2016. The Hon'ble Supreme Court of India, *vide* its judgement dated 29.01.2016 has ordered that only those licensees shall be eligible for renewal of their licenses who can declare on affidavit that they do not have the license of more than one shop or kiosk in their name or benami license at railway stations with periodical reasonable increase of license fee.

## Late running of trains

- 1592. SHRI M.P. VEERENDRA KUMAR: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government has noticed the complaints that the trains are running late in certain parts of the country;